



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/15	TP 141/17	Hearing	391 /394	Markem Imaje Soft-ware Development Centre Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. Kuchha for VCB Associates 9845428653	FOR Petitioner	
2.	SINCHANA.M.R 9945320087	FOR ROC <u>ORDER</u>	

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. She filed Affidavit of ROC. Counsel for petitioner requested time to offer objections for the points raised by ROC. He further directed to file Accounting treatment certificate issued by the Chartered Accountant and statement of Audited Balance sheet of the Company. List it on 22/6/2017.


Member (J)


Member (T)